[Shri Hathi]

lished in Notification No. S.O. 1087 dated the 31st March, 1965, under section 41 of the Defence of India Act, 1962. [*Placed in Library, see* No. LT-4290/65].

(ii) The All India Services (Death-cum-Retirement Benefits) Third Amendment Rules, 1965, published in Notification No. G.S.R. 572 dated the 17th April, 1965 under sub-section (2) of section 3 of the All India Services Act, 1951. [*Placed in Library, see* No. LT-4291/65].

12.02 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Sixty-fifth Report

Shri S. V. Krishnamoorthy Rao (Shimoga): I beg to present the Sixty-fifth Report of the Committee on Private Members' Bills and Resolutions.

12.02½ hrs.

ESTIMATES COMMITTEE

Eighty-second Report

Shri A. C. Guha (Barasat): I beg to present the Eighty-second Report of the Estimates Committee on the Ministry of Education—University of Delhi.

12.02¾ hrs.

BUSINESS ADVISORY COMMITTEE

Thirty-sixth Report

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move:

"That this House agrees with the Thirty-sixth Report of the Business Advisory Committee presented to the House on the 27th April, 1965."

Mr. Speaker: The question is:

"That this House agrees with the Thirty-sixth Report of the Business Advisory Committee presented to the House on the 27th April, 1965."

The motion was adopted.

12.03 hrs.

RE. USE OF PRECINCTS OF THE HOUSE AFTER THE RISING OF LOK SABHA

अध्यक्ष महोदय : श्री बेरवा का क्या व्यवस्था का प्रश्न है ?

श्री ओंकारलाल बेरवा (कोटा): मेरा यह प्रश्न है कि पहले जब श्री बागड़ी इस हाउस के अन्दर हड़ताल कर के बैठ गये थे तो उन को हाउस के बन्द होने के बाद उनको घसीट कर बाहर निकाल दिया था । वह बात तो ठीक थी क्योंकि हाउस के खत्म हो जाने के बाद उस के अन्दर आने की इजाजत नहीं है क्योंकि हाउस के उठने के बाद वह पुलिस के कब्जे में आ जाता है और वहां पर उस का पहरा रहता है लेकिन हाउस के बाहर अगर कोई संसद सदस्य बैठा रहे तो उसे बैठने न दिया जाय, उसे वहां पर घुसने की इजाजत न हो यह आज्ञा किस रूल के अन्दर दी गई थी ? क्या उन को बाहर निकालने के लिए कोई लिखित आर्डर श्रीमान् की ओर से दिया गया था ? उनको वहां पर बैठने नहीं दिया गया और घसीटकर बाहर निकाल दिया गया । ऐसा अपमान संसद् सदस्य का होना यह कोई अच्छी बात नहीं है ।

Shri U. M. Trivedi (Mandsaur): Sir, the question that has been raised is only this much. We are prepared to bow to all the decisions that you are prepared to give. But the